

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

22

CP 535/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Aegies Protection Pvt.Ltd.

V/s

Pashankar Automative Pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 271-272 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 535/271-272/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on **20.02.2018**.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)